Declaration of Assets and Liabilities

Year-2022

I, CHANDRA PRAKASH son/daughter/wife of LATE SAHDEO JHA,

aged 42 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

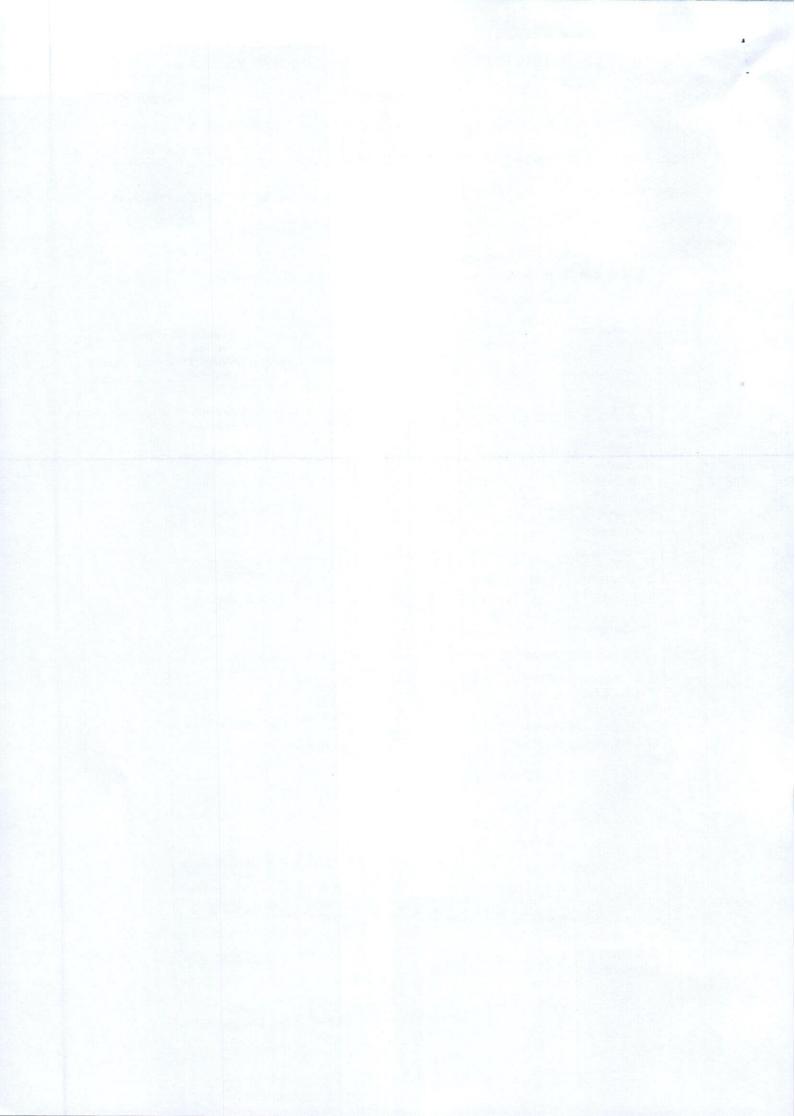
A. <u>Details of movable assets</u>

given)

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr No).	Self	Spouse Name(S) MADHU PRIYA	Dependant-1 Name KRISH RAJ MINOR	Dependant-2 Name TANU PRIYA MINOR	Dependant- 3 Etc. Name
(i)	Cash	RS 7000/-	RS 23000/-	NIL	NIL	
(ii)	Deposits in Banks, Financial	SBI SAVING ACCOUNT- RS. 285000/-	NIL	NIL	NIL	
	Institutions And Non- Banking Financial Companies					
(111)	Bonds, Debentures and Shares in companies	MUTUAL FUND- TOTAL INVESTMENT RS 46000/-	NIL	NIL	NIL	
(iv)	Other financial	1. POSTOFFICE-	1. POSTOFFICE-	LIC - POLICY OF	NIL	
(v)	institutions, NSS, Postal Savings, LIC Policies, etc	5 YEAR TD- RS 15000/- JOINT WITH SPOUSE. 2.LIC- POLICY OF SUM ASSURED AMT RS 94000/- 3. NPS- TOTAL INVESTMENT- RS 150000/- NIL	(A) 1 YEAR TD- RS 500000/- (B) RD- TOTAL	SUM ASSURED AMT RS 100000/-	N.Y.I.	
(*)	Vehicles (details of make, etc.)	IVIL	MIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD-30 GM	GOLD-270 GM,SILVER- 750 GM	GOLD-20 GM,SILVER- 150 GM	GOLD-20 GM,SILVER- 200 GM	

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(vii)	Other assets, such as	NIL	NIL	NIL	NIL	
	values of claims / interests					u u

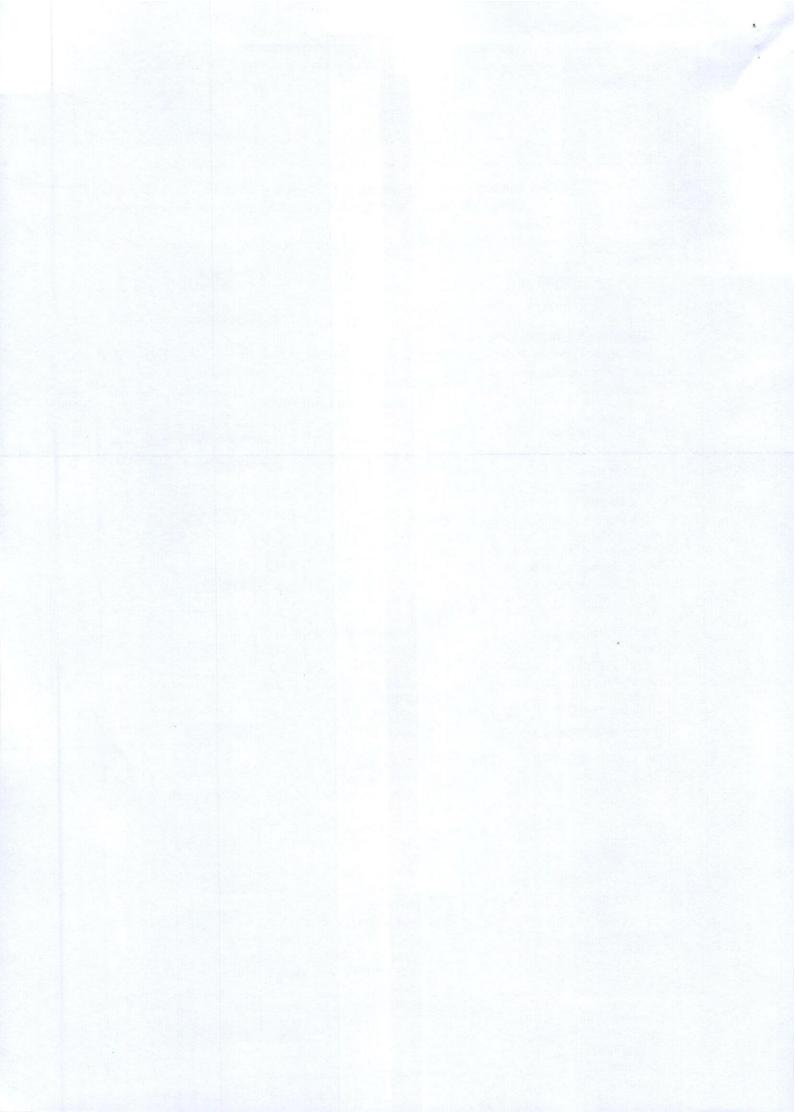
Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)-MADHU PRIYA	Dependant -1 Name- KRISH RAJ(MINO	Dependa nt-2 Name- TANU PRIYA(M INOR)	Depe ndant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	I have undevided paternal/ancestral property (agricultural landhouse) at fatehpur buzurg,thana-desri dist-vaishali.	NIL	NIL	NIL	
(ii)	Non- Agricultural Land - Location(s) - Survey	NIL	1.BETAURA,BEUR, THANA NO- 94,PATNA,PLOT NO- 598 AND 603, 4.286	NIL	NIL	
	number(s) - Extent (Total measurement) -Current market value		DISMIL, VALUE- 1178650/-(CURRENT GOVT RATE) 2.KURKURI, THANA NO-36, PATNA, PLOT NO-926, 930, 3.125 DISMIL, VALUE-			
			1062500/-(CURRENT GOVT RATE)	ls.		
			3.NIRPURA BETAURA,BEUR THANA NO- 94,PATNA,PLOT NO- 705, 2.3437 DISMIL, VALUE-644518/- (CURRENT GOVT RATE)			
(iii)	Buildings (Commercial and residential) Location(s)		NIL	NIL	NIL	



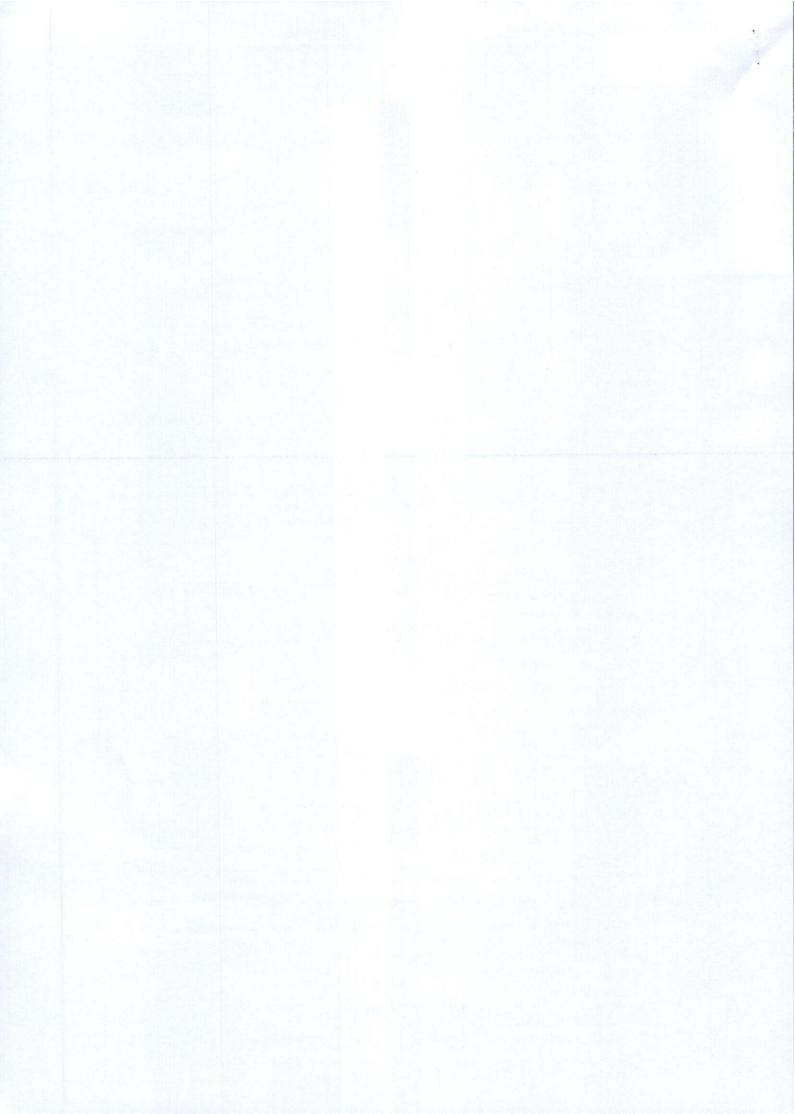
	- Survey /door number(s) - Extent (Total measurement) - Current market value				,	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs-43643/- FOR ASSESSMENT YEAR- 2021-22 PAN NO-APHPP6411L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in	NIL	NIL

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case of proprietary business]					
(iv) Property Tax	NIL	NIL			
C. <u>Personal Detail</u>					
GPF/CPF/PRAN No. :-	GPF-PTS/BLA-1233				
Gender :-	M (M/F)				
Date of Birth :-	3 1 1 2 1 9 7	9 (DD/MM/YYYY)			
Class/Group :-	B (A/B/C)				
Cadre :-	BIHAR LEGISLATIVE ASSEMBLY SECRETAR	IAT SERVICE			
	(Full Name e.g. B.A.SBihar Administrative	A AVE. SASSE AND SOCIALIS			
	B.S.S Bihar Secretariat Service etc.)				
Home District :-	VAISHALI				
I hereby declare knowledge and belief.	that the above details are true t	o_the_best_of_my			
	Signature Chandra	Prakash			
	Name of Employee:.CHAN	DRA PRAKASH			
Place:.PATNA	Designation:ASSISTAN	Designation:ASSISTANT			
Date: 10.03.33	Department:.BIHAR LEGIS	Department:.BIHAR LEGISLATIVE ASSEMBLY			

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

SECRETARIAT

